

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ASHAPURA GARMENTS
LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Ashapura Garments Limited
2.	Date of incorporation of corporate debtor	27 th September, 1994
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U13101GJ1994PLC067515
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 3, Block-C, Sector-12 S, Adani Ports & SEZ, Mundra, Gujarat, India – 370421
6.	Date of closure of Insolvency Resolution Process	24 th September, 2023
7.	Liquidation commencement date of corporate debtor	25 th September, 2023 (order uploaded on website of the Hon'ble NCLT on 26 th September, 2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Mohit Bipinchandra Adatiya IBBI/IPA-001/IP-P-01966/2019-2020/13004
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 39, Gokuldharm, Golden City 2, Nr Mola Patel School, Street 9, Zanzarada Road, Junagadh, Gujarat – 362001 E-mail ID: camohitadatiya@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 406, B M Square 2, Above HDFC Bank, Rajlaxmi Park, Motibaug Road, Junagadh, Gujarat, India – 362001 E-mail ID: irp.ashapura@gmail.com
11.	Last date for submission of claims	26 th October, 2023

Notice is hereby given that the National Company Law Tribunal, *Ahmedabad Bench* has ordered the commencement of liquidation of the **Ashapura Garments Limited** on **25th September, 2023**.

The stakeholders of **Ashapura Garments Limited** are hereby called upon to submit their claims with proof on or before 26th October, 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: Mr. Mohit Bipinchandra Adatiya, Liquidator

Date and place: 30th September, 2023, Junagadh

